

record we allow the application, thereby allow IB-3393/ND/2019 to be **withdrawn as settled and disposed of.**

IRP is directed to hand over all the assets and documents of the Corporate Debtor to the Management of the Corporate Debtor and the Corporate Debtor is free from rigorous of the CIRP.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

UPASANA